

# HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

## ABSTRACT

DISTRICT JUDGES - Transfers and Postings of District Judges - ORDERS  
- ISSUED.

ROC.NO.353/2019-B.SPL.

NOTIFICATION NO.331-B.SPL.

DATED:03.04.2019.

The High Court made the following Transfers and Postings of District Judges:-

The District and Sessions Judges mentioned in Column Number 2 are posted to the stations mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective posts and also the posts which his/her predecessor was holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SRI G.KABARDHI, IX Addl. District and Sessions Judge, Chittoor.	XIV Addl. District and Sessions Judge-cum-IV Addl. Metropolitan Sessions Judge, Vijayawada, Krishna District (post kept vacant)	VIII Addl. District and Sessions Judge, Chittoor.	Sri G.Durgaiah.
2.	SMT B.GAYATHRI, Chairman, Land Reforms Appellate Tribunal-cum-IV Addl. District Judge, Kakinada, East Godavari District.	Judge, Additional Family Court, Visakhapatnam VICE Smt. P.Annapurna, transferred.	III Addl. District and Sessions Judge, Kakinada.	Smt. P.Annapurna.

3.	<b>SRI B.SATYA VENKATA HIMA BINDU,</b> II Addl. District and Sessions Judge, Amalapuram, East Godavari District.	I Addl. District and Sessions Judge, Kadapa (post kept vacant)	III Addl. District and Sessions Judge, Kakinada.	Prl. District and Sessions Judge, Kadapa.
4.	<b>SRI G.MANO HAR REDDY,</b> II Addl. District and Sessions Judge, Proddatur, Kadapa District.	II Addl. District and Sessions Judge-cum- Special Court for trial of Offences against Women, Ongole, Prakasam District (post kept vacant)	Special Judge for trial of cases under SCs and STs (POA) Act- cum-IV Addl. District and Sessions Judge, Kadapa.	Special Judge for trial of cases under SCs and STs (POA) Act- cum-VII Addl. District and Sessions Judge, Ongole.
5.	<b>SRI M.TIRUMALA RAO,</b> V Addl. District and Sessions Judge, Rayachoti, Kadapa District.	IV Addl. District and Sessions Judge, Nellore, VICE Smt. B.Sunitha, transferred.	III Addl. District and Sessions Judge, Rajampet.	I Addl. District and Sessions Judge, Nellore.
6.	<b>SRI Y.LAKSHMANA RAO,</b> Prl. District and Sessions Judge, Krishna at Machilipatnam.	Chairman, Industrial Tribunal-cum- Presiding Officer, Labour Court, Ananthapuram (post kept vacant)	I Addl. District and Sessions Judge, Machilipatnam.	Prl. District and Sessions Judge, Ananthapuram.
7.	<b>SRI T.MALLI KARJUNA RAO,</b> VI Additional District and Sessions Judge, Machilipatnam, Krishna District.	X Addl. District and Sessions Judge, Gurazala, Guntur District, VICE Ms. N.Satya Sri, transferred	Special Judge for trial of case under SCs and STs (POA) Act-cum-X Addl. District Judge, Machilipatnam.	I Addl. District and Sessions Judge, Guntur

8.	<b>MS. N.SATYA SRI,</b> X Addl. District and Sessions Judge, Gurazala, Guntur District.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore (post kept vacant)	I Addl. District and Sessions Judge, Guntur	Special Judge for SPE and ACB Cases-cum-II Addl. District and Sessions Judge, Nellore.
9.	<b>ON RELIEF, SRI G.DURGAIAH,</b> XIV Addl. District Judge-cum-IV Addl. M.S.J-cum-Addl. Family Court, Vijayawada, Krishna District.	I Addl. District and Sessions Judge, Ongole, Prakasam District, VICE Sri R.J.Viswanadham, transferred.	--	Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Prakasam at Ongole.
10.	<b>SRI R.J. VISWANADHAM,</b> I Addl. District and Sessions Judge, Ongole, Prakasam District.	VI Addl. District and Sessions Judge, Kakinada, East Godavari District (post kept vacant)	Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Prakasam at Ongole.	III Addl. District and Sessions Judge, Kakinada.
11.	<b>SRI V.GOPALA KRISHNA RAO,</b> Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Addl. District Judge, Srikakulam.	Judge, Family Court-cum-V Addl. District and Sessions Judge, Tirupati, Chittoor District (post kept vacant)	Prl. District and Sessions Judge, Srikakulam.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V Addl. District Judge, Tirupati.
12.	<b>SMT.K.SUDHA MANI,</b> Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.	II Addl. District and Sessions Judge, Amalapuram, East Godavari District VICE Smt. B.Satya Venkata Hima Bindhu, transferred	Prl. District and Sessions Judge, Srikakulam.	III Addl. District and Sessions Judge, Kakinada.
13.	<b>SMT. P.VENKATA JYOTHIRMAI,</b> Chairperson, A.P. Value Added Tax (VAT) Appellate Tribunal, Visakhapatnam.	Prl. District and Sessions Judge, Prakasam at Ongole (post kept vacant)	Prl. District and Sessions Judge, Visakhapatnam.	I Addl. District and Sessions Judge, Prakasam at Ongole.

14.	ON RELIEF, SMT P. ANNAPURNA, Judge, Additional Family Court, Visakhapatnam.	Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam VICE Smt. K.Sudhamani, transferred.	--	Prl. District and Sessions Judge, Srikakulam.
15.	SRI P. RAMBABU, District and Sessions Judge working on Other Duty as Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi.	Recalled to Andhra Pradesh State Judicial Service and posted as Special Judge for SPE and ACB Cases-cum- III Addl. District and Sessions Judge-cum-III M.S.J., Vijayawada, Krishna District (post kept vacant)	Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.	MSJ-cum-II Addl. District and Sessions Judge, Vijayawada.
16.	SRI JUNAID AHMED MOULANA, Prl. District and Sessions Judge, Ananthapuram.	Chairman, Industrial Tribunal-cum- Presiding Officer, Labour Court, Guntur, VICE Smt. V.A.L.Satyavathi, transferred.	I Addl. District and Sessions Judge, Ananthapuram	Smt. V.A.L.Satyavathi,
17.	ON RELIEF, SMT. V.A.L. SATYAVATHI, Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Guntur	III Addl. District and Sessions Judge, Guntur, VICE Smt. S.Sreedevi, transferred.	--	Smt. S.Sreedevi,
18.	ON RELIEF, SMT. S.SREEDEVI, III Addl. District and Sessions Judge, Guntur,	I Addl. District and Sessions Judge, Guntur, VICE Dr. V.Radha Krishna Krupa Sagar, transferred.	--	Dr. V.Radha Krishna Krupa Sagar.

19.	<b>ON RELIEF,</b> <b>Dr. V.RADHA</b> <b>KRISHNA KRUPA</b> <b>SAGAR,</b> I Addl. District and Sessions Judge, Guntur.	Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati VICE Sri P.V.Ram Babu, transferred.	III Addl. District and Sessions Judge, Guntur.	Get himself relived from his present post immediately and report before the High Court of Andhra Pradesh and await orders from the Government of Andhra Pradesh.
20.	<b>SRI</b> <b>T.VENKATESWARA</b> <b>REDDY,</b> I Addl. District and Sessions Judge, Chittoor.	VI Addl. District and Sessions Judge, Machilipatnam, Krishna District, VICE Sri T.Mallikarjuna Rao, transferred.	Prl. District and Sessions Judge, Chittoor.	Special Judge for trial of case under SCs and STs (POA) Act- cum-X Addl. District Judge, Machilipatnam.
21.	<b>SMT. K.V.MAHA</b> <b>LAKSHMI,</b> II Addl. District and Sessions Judge, Madanapalle, Chittoor District.	XI Addl. District and Sessions Judge, Gudiwada, Krishna District. (post kept vacant)	VIII Addl. District and Sessions Judge, Chittoor.	Special Judge for trial of case under SCs and STs (POA) Act- cum-X Addl. District Judge, Machilipatnam.
22.	<b>SMT. I.SAILAJA</b> <b>DEVI,</b> II Addl. District and Sessions Judge, Adoni, Kurnool District.	Special Judge for trial of cases under SCs and STs (POA) Act-cum-V Addl. District and Sessions Judge, Nellore, VICE Sri N.Solomon Raju, transferred.	I Addl. District and Sessions Judge, Kurnool.	I Addl. District and Sessions Judge, Nellore
23.	<b>SRI N.SOLOMON</b> <b>RAJU,</b> Special Judge for trial of Offences under SCs and STs (POA) Act, 1989-Cum-V Addl. District and Sessions Judge, Nellore.	XII Addl. District and Sessions Judge, Pithapuram, East Godavari District, VICE Sri N.Srinivasa Rao, transferred.	I Addl. District and Sessions Judge, Nellore	III Addl. District and Sessions Judge, Kakinada.

24.	<b>SRI N.SRINIVASA RAO,</b> XII Addl. District and Sessions Judge, Pithapuram, East Godavari District.	Chairman, Land Reforms Appellate Tribunal-cum-IV Addl. District and Sessions Judge, Kakinada, East Godavari District VICE Smt. B.Gayathri, transferred.	III Addl. District and Sessions Judge, Kakinada.	III Addl. District and Sessions Judge, Kakinada.
25.	<b>SMT. B.SUNITHA,</b> IV Addl. District and Sessions Judge, Nellore	IV Addl. District and Sessions Judge-cum-Special Judge for trial of cases against Women, Ananthapuram (post kept vacant)	I Addl. District and Sessions Judge, Nellore.	Special Judge for trial of cases under SCs and STs (POA) Act-cum- Addl. District and Sessions Judge, Ananthapuram.
26.	<b>ON RELIEF, SRI V.SRINIVASA ANJANEYA MURTHY</b> Judge, Family Court-cum-V Addl. District and Sessions Judge, Visakhapatnam.	I Addl. District and Sessions Judge, Srikakulam, VICE Sri U.Satya Rao, transferred.	--	Prl. District and Sessions Judge, Srikakulam.
27.	<b>SRI U.SATYA RAO,</b> I Addl. District and Sessions Judge, Srikakulam.	Judge, Family Court-cum-V Addl. District and Sessions Judge, Visakhapatnam. VICE Sri V.Srinivasa Anjaneya Murthy, transferred.	Prl. District and Sessions Judge, Srikakulam	Sri V.Srinivasa Anjaneya Murthy.

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge.

**NOTE:** 1. The officers who are transferred shall get themselves relived from their present posts on or before 10.04.2019 and take charge of their new posts on or before 15.04.2019 without fail

2. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the Prl. District and Sessions Judges, shall make alternative arrangements, intimating the same to the High Court.
3. The officers Viz., Sri Junaid Ahmed Moulana, Sri T.Venkateswara Reddy, Smt. K.V.Mahalkshmi, Smt. I.Sailaja Devi, Sri N.Solomon Raju, Smt. B.Sunitha, Sri V.Srinivasa Anjaneya Murthy and Sri U.Satya Rao, are not entitled to draw T.A., D.A and transfer disturbance allowance, since they are transferred on their request.
4. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
5. The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
REGISTRAR GENERAL 3/4

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi.
7. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari.

9. **THE I ADDL. DISTRICT AND SESSIONS JUDGES**  
Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari.
10. The Pay and Accounts Officer, Andhra Pradesh.
11. **THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub-Treasury Officers)**  
Ananthapuram, Chittoor, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizainagaram and Eluru.
12. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.